

SPECIAL BENCH

O-130

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/335(KB)2020

Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05th JANUARY, 2021, 10:30 A.M

Name of the Company	JAI MATADI INCORPORATION PVT. LTD. Vs. DR PAU MULTI SPECIALTY CLINIC PVT. LTD.		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel/AR appeared through video conference:

Mr. Deepnath Roy Chowdhury, Advocate]
Ms. Khushboo Choudhary, Advocate] **For Operational Creditor**

Mr. Kuldip Mallik, Advocate]
Ms. Labanyasree Sinha, Advocate] **For Corporate Debtor**

O R D E R

Mr. Deepnath Roy Chowdhury, Ld. Counsel for the Operational Creditor present. Mr. Kuldip Mallik, Ld. Counsel present for change of brief for the Corporate Debtor.

Pleadings are completed in the matter. However, Mr. Kuldip Mallik, Ld. Counsel present for the Corporate Debtor seeks some time to place the Vakalatnama and Board Resolution on record. At request two weeks time is granted.

List this matter for hearing on **12/01/2021**.

**Rajasekhar V.K.
Member (J)**